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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/09	TP 17/16	Hearing	397/398	H. Ramesh Babu & Others Vs Aparna Theatres Pvt. Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1 Uday Snankar Asts Advocate for Respondent Austrande 9482848179

2 - ATUL MADHAVAN

ADVOCATES FOR PETITIONER

Counsel for Petitioner is present. He reported that he would file vakalat for the petitioner on the next date of hearing. Time is granted finally till 04.07.2017. Petitioner counsel is directed to collect notices from the Registry and serve on R-4,5 and 9.

List it on 04.07.2017.

MEMBER (J)

MEMBER (T)